

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 39747/2019

MOHIT GUPTA & ORS.

Petitioner(s)

VERSUS

SIYA RAM & ORS.

Respondent(s)

(FOR ADMISSION and IA No.196958/2019-EXEMPTION FROM FILING O.T. and
IA No.196954/2019-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Date : 14-01-2020 This petition was called on for hearing today.

For Petitioner(s) Mr. Jugul Kishor Gupta, Adv.
Ms. Neelmani Guha, Adv.
Mr. Kausar Raza Faridi, AOR

For Respondent(s) Mr. Raj Kumar Bhartma, Adv.
Mr. Sudhir Mendiratta, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Delay in refiling the petition is condoned.

Registry to proceed further.

RAJIV KALRA
Registrar

MG